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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/14	IA 117/ 2017 in TP 68/16	For filing objections	397/ 398	AA Development Capital India Fund I, LLC Vs. Siesta Logistics Corpn, Ltd. & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
17	<i>ushe</i> <i>9611535646</i>	<i>Petitioners</i>	<i>ushe</i>

PCS for petitioner is present. Counsel for respondent is present. IA No.117/2017 is taken up today. Objections are filed.

List IA No.117/2017 for final hearing on 22.11.2017.


MEMBER (J)


MEMBER (T)